

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

SMW(C) No(s). 1/2015

RE: OUTRAGE AS PARENTS END LIFE AFTER CHILD'S DENGUE DEATH

WITH

SLP(C) No. 2369/2019

O R D E R

1. These proceedings were initiated in 2019 when the unfortunate death of a child due to Dengue and the subsequent suicide of the parents were reported.

2. The counsel appearing for the Delhi Cantonment Board states that the direction regarding the submission of the Action Taken Report has been complied with and the Authorities are conscious of their responsibilities and shall continue to take necessary preventive measures in the future as well. In view of these undertakings, these proceedings stand closed.

3. Pending application(s), if any, shall stand disposed of.

.....CJI.
(SURYA KANT)

.....J.
(JOYMALYA BAGCHI)

.....J.
(V. MOHANA)

NEW DELHI;
AUGUST 21, 2026.

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSSMW(C) No(s). 1/2015

IN RE: OUTRAGE AS PARENTS END LIFE AFTER CHILD'S DENGUE DEATH

(IA No. 159755/2018 - CLARIFICATION/DIRECTION, IA No. 159752/2018 - CLARIFICATION/DIRECTION, IA No. 127961/2018 - CLARIFICATION/DIRECTION, IA No. 19910/2019 - CLARIFICATION/DIRECTION and IA No. 166527/2018 - REIMBURSEMENT OF EXPENSES)

WITH

SLP(C) No. 2369/2019 (XIV)

(IA No. 13981/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 21-08-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANAFor Petitioner(s) :Mr. Shikhil Shiv Suri, Sr. Adv.
Mrs. Madhu Suri, Adv.
Ms. Jyoti Suri, Adv.
Ms. Wamika Chadha, Adv.
Mr. Vibhor Choudhary, Adv.
Mr. Aditya Bhardwaj, Adv.
Ms. Sakshi Arora, Adv.
Mr. Deva Vrat Anand, Adv.
Mr. T. R. B. Sivakumar, AORFor Respondent(s) :Mr. Gurmeet Singh Makker, AOR
Mr. B. Krishna Prasad, AOR

Mr. Chirag M. Shroff, AOR

Mr. Avijit Roy, AOR

Ms. Disha Singh, AOR
Ms. Eliza Barr, Adv.
Ms. Akansha, Adv.
Ms. Anjali Saxena, Adv.
Mr. Govind Sharma, Adv.
Mr. Aaditya Singh Rajawat, Adv.

Mr. Guntur Prabhakar, AOR

Mr. Shuvodeep Roy, AOR
Mr. Saurabh Tripathi, Adv.
Mr. Deepayan Dutta, Adv.

Mr. Azmat Hayat Amanullah, AOR
Ms. Rebecca Mishra, Adv.

Ms. Aswathi M.k., AOR
Ms. Sujata Kurdukar, AOR
Ms. Hemantika Wahi, AOR
Mr. Sanjay Kumar Visen, AOR
Mr. Vinod Sharma, AOR

Mr. Kumar Anurag Singh, Standing Counsel, Adv.
Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Sanchit Garga, AOR
Mr. Kunal Rana, Adv.
Mr. Shashwat Jaiswal, Adv.
Mr. Bhanu Pratap Singh, Adv.
Ms. Diksha Arora, Adv.
Ms. Oorja Goel, Adv.
Mr. Nishe Rajen Shonker, AOR
Mr. Arjun Garg, AOR

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.
Ms. Yanmi Phazang, Adv.

Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.
Mr. Utkarsh Anand, Adv.

Ms. Garima Jain, AOR
Mr. Mohit Singh, Adv.

Mr. Naginder Benipal, Adv.
Mr. Abhigya Kushwah, AOR
Ms. Sunita Singh, Adv.
Mr. Pradeep Kumar Dubey, Adv.
Mr. Siddharth Rajkumar Murarka, Adv.
Mr. Rohan Rohatgi, Adv.
Ms. Shubhangini Rohatgi, Adv.

Ms. Anamika Kushwaha, Adv.
Ms. Vandana Soni, Adv.
Mr. Navneet Tyagi, Adv.

Mr. Shiv Mangal Sharma, A.A.G.
Ms. Sonali Gaur, Adv.
Mr. Saurabh Rajpal, AOR

Mr. Sameer Abhyankar, AOR
Mr. Aakash Thakur, Adv.
Mr. Aryan Srivastava, Adv.
Ms. Yachna Sharma, Adv.

Mr. Sudarshan Singh Rawat, AOR
Ms. Ishita Bisht, Adv.
Mr. Sunny Sachin Rawat, Adv.
Ms. Nidhi Jain, Adv.

Ms. Ruchira Goel, AOR
Mr. Garvesh Kabra, AOR
Ms. G. Indira, AOR
Mr. Chandra Prakash, AOR
Mr. Vaibhav Manu Srivastava, AOR
Mrs. Anil Katiyar, AOR

Mr. Aravindh S., AOR
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Ms. Pratibha Singh, Adv.

Mr. Praveen Swarup, AOR
Mr. Praveen Swarup, Adv.
Mr. Rohit Swarup, Adv.
Mr. Deesh Maurya, Adv.
Mr. Pareena Swarup, Adv.
Mr. Geetha Rani V, Adv.
Mr. Yunus Malik, Adv.
Mr. Aniket Raj, Adv.

M/S. M. V. Kini & Associates, AOR
Ms. Shivangi Chawla, Adv.
Mr. Tavinder Sidhu, Adv.
Mr. Vikas Soni, Adv.

M/S. Saharya & Co., AOR

Mr. Gopal Jha, AOR
Mr. Atul Kumar, Adv.

Mr. Abhikalp Pratap Singh, AOR

Mr. Anupam Kumar, Adv.
Mr. Akhileshwar Jha, Adv.
Suresh Kumari, Adv.
Mr. Ram Prasad Chaubey, Adv.
Ms. Pooja Singh, Adv.
Mr. Samuel Mathew, Adv.

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Sourav Singh, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Zulfiker Ali P.S., AOR
Ms. Anna Oommen, Adv.
Ms. Lebina Baby, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. T.K. Nayak, Adv.
Mr. Z.H. Isaac Haiding, Adv.
Mr. Daniel S. Lyngdoh, Adv.
Ms. Marbiang Khongwir, Adv.

Ms. Kanika Kalaiyarasan, AOR

Ms. Eliza Barr, Adv.
Ms. Akansha, AOR
Ms. Anjali Saxena, Adv.
Mr. Govind Sharma, Adv.
Mr. Aaditya Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. These proceedings stand closed in terms of the signed order.
2. Pending application(s), if any, shall stand disposed of.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR

(Signed order is placed on the file)